

ITEM NO.34

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 6316/2023

[Arising out of impugned judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR. Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS. Respondent(s)

IA No. 20718/2024 - EXEMPTION FROM FILING O.T.
IA No. 64857/2023 - EXEMPTION FROM FILING O.T.
IA No. 22814/2024 - EXEMPTION FROM FILING O.T.
IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 6720/2023 (XI)
I.R.; IA No. 67647/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 7738-7739/2023 (XI)
I.R.; FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023 and FOR
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76832/2023

Date : 11-02-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Mr. R. Venkataramani, Attorney General for India
Ms. Aishwarya Bhati, A.S.G.
Mr. Rana Mukherjee, Sr. Adv.
Mr. Ajay Agarwal, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Rahul Verma, Adv.
Mr. Avinash Tripathi, Adv.
Mr. Gourav Dahiya, Adv.
Mr. Kamendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.

Ms. Anamika Yadav, Adv.

For Respondent(s) : Mr. Gopal Sankernarayanan, Sr. Adv.

Mr. Anand Shankar Jha, AOR

Ms. Veenu Singhal, Adv.

Mr. Tushar Srivastava, Adv.

Ms. Shreya Nair, Adv.

Ms. Meenakshi Devgan, Adv.

Mr. Parvez Rahman, Adv.

Mr. Kamlendra Mishra, AOR

Mr. Abhishek Kumar Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard Mr. R. Venkataramani, Attorney General for India, Mr. P. N. Misra, learned senior counsel for the petitioners and Mr. Gopal Sankernarayanan, learned senior counsel for the respondents.**
- 2. Arguments concluded.**
- 3. Judgment reserved.**
- 4. The written submissions be filed within two week.**

**(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT**

**(NIDHI WASON)
COURT MASTER (NSH)**